

**GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
HEALTH AND FAMILY WELFARE DEPARTMENT
9TH LEVEL, A-WING, DELHI SECRETARIAT, IP ESTATE, NEW DELHI – 110002**

No.F.51/DGHS/PH-IV/COVID-19/2020/M/prsecyhw/2916-3015 Dated: 20/03/2020

ORDER

In exercise of the powers conferred by the Delhi Epidemic Diseases, COVID-19, Regulations, 2020 under the Epidemic Diseases Act, 1897, it is hereby directed that All MSs/Directors/MDs/HODs of Government of NCT of Delhi Hospitals shall ensure the following, with immediate effect, for the purpose of prevention and control of the outbreak of epidemic disease namely COVID-19 in NCT of Delhi : -

1. All equipments and machines in the hospitals should be functional.
2. All files regarding COVID-19 shall be sent by hand and necessary approvals shall also be obtained by hand.
3. Additional Ventilators and High Flow Oxygen Masks to be arranged on emergent basis.
4. All MDs/MSs should ensure that sufficient medicines and consumables are available in the hospitals to manage excess load, if any due to COVID-19. All medicines and consumables required in the hospitals should be available.
5. It shall be ensured that COVID-19 patients are under proper supervision and security in order to avoid patients escaping from the hospitals.
6. Additional manpower (upto 25% of the sanctioned strength) for handling the COVID-19 epidemic may be arranged on temporary basis at the existing rates upto 30th June, 2020.
7. The samples of suspected COVID-19 patients collected by GNCTD hospitals to be forwarded to designated centers for testing.
8. It shall be ensured that protocol related to isolation is followed by all GNCTD hospitals.
9. Any instance of refusal to supply essential medicines/equipments by the suppliers may be reported to the area DM/SDM.
10. All interns and post graduate students of UCMS will be under the disposal of MD GTB Hospital. He will be the Administrative Incharge for any action in this regard to manage COVID-19 facilities in RGSSH and GTBH, for time being.
11. All Interns and Post Graduates students of MAMC shall be under the administrative control of MD, LNH for time being for COVID-19 management.
12. Nursing students of all nursing colleges shall be under the administrative control of MDs of respective hospitals for time being for COVID-19 management.
13. 3rd Year PG student's exams of MAMC/UCMS shall be deferred / postponed.
14. Senior doctors, clinical or non-clinical, in all Delhi Government hospitals will be assigned duties to manage Corona outbreak situation.
15. Leave of all medical, paramedical and nursing staff stand cancelled for time being.
16. PWD is directed to provide 200 beds and with oxygen supply for atleast 40 beds at Burari Hospital as soon as possible.

17. All hospitals should suspend non essential elective surgery for the time being to ensure bed availability for COVID-19 patients.
18. All examination/ evaluation works should be rescheduled.
19. MSs should ensure that sufficient funds are available for the extra fund requirement due to COVID-19 and if funds are not available, they should get funds re-appropriated from some other head of account.
20. Janakpuri Super Specialty Hospital has been directed to divert manpower to DDUH for management of 100 beds to tackle COVID-19 outbreak for time being.
21. MSs/MDs should ensure that patient attendant should be restricted to 'one' only.
22. IEC activities should strengthen & continue in all hospitals.
23. Separate Flu Corner should be functional in all hospitals.
24. All patients should be advised not to come for routine visits to the OPD, if it can be avoided or postponed.
25. Patients suffering from chronic disease and minor ailments may be advised to utilize OPDs in primary/ secondary care facilities rather than crowding tertiary care centers.
26. Non essential hospital audits should be postponed.


20/3/2020

(Padmini Singla)

Secretary (Health & Family Welfare)

**All MSs/DIRECTORS/MDs/HODs of Hospitals
under Department of H&FW,
Govt. of NCT of Delhi**

No.F.51/DGHS/PH-IV/COVID-19/2020/M/prsecyhw/2916-3015 Dated: 20/03/2020

Copy to:-

1. Pr. Secretary to Hon'ble Lt. Governor of NCT of Delhi, New Delhi
2. Addl. Secretary to Hon'ble C.M., Govt. of Delhi, New Delhi.
3. Secretary to Hon'ble Dy. C.M, Govt. of Delhi, New Delhi.
4. Secretary to Hon'ble Minister Health & Family Welfare, GNCTD
5. OSD to C.S, Govt. of NCT of Delhi, New Delhi.
6. Pr. Secretary (PWD), GNCTD.
7. Director, General Health Services, GNCTD
8. Commissioner, MCD (EDMC/NDMC/SDMC)
9. All the District Magistrates in the GNCT of Delhi to ensure strict compliance.
10. Mission Director, Delhi State Health Mission (DSHM), Delhi
11. Director, Directorate of Family Welfare, GNCTD
12. Director, DIP with the request for wider publicity.
13. SIO, NIC for uploading the same on the website of Delhi Government.


20/3/2020

(Padmini Singla)

Secretary (Health & Family Welfare)